

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3048

ANSWERED ON:15.03.2013

CGHS EMPANELLED HOSPITALS

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether certain private hospitals have been removed from the CGHS empanelled list of hospitals recently;
- (b) if so, the details thereof and the reasons therefor, hospital-wise; and
- (c) the corrective steps taken/being taken by the Government for those patients who were already under treatment in such hospitals and have to pay heavy charges on every visit and also on every diagnostic test/medical treatment after removal of such hospitals from CGHS empanelled list?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) & (b): Yes. Some private hospitals in Delhi NCR are no longer on the list of CGHS empanelled private hospitals. The details are as under:

1. The following hospitals have opted not to renew their empanelment with CGHS after completion of two years of empanelment. Accordingly they have been removed from CGHS panel w.e.f. 13.02.2013:

(i) Escort's Heart Institute & Research Centre, New Delhi

(ii) Max Super Specialty Hospital , New Delhi

2. Empanelment of following two hospitals have been suspended:

(i) Max Devki Devi Heart & Vascular Institute, New Delhi (w.e.f. 13.02.2013) as the hospital stopped credit facility to eligible CGHS beneficiaries;

(ii) Bapu Nature Cure Hospital, New Delhi (w.e.f.12.09.2013) on account of deficiency in services.

In addition, the following hospitals in Delhi NCR have been removed w.e.f. 18.12.2012 from the CGHS panel for non-compliance of the terms and conditions of their empanelment with CGHS.

(i) Garg Multispecialty Dental & Research Centre, Ghaziabad

(ii) Jain Hospital, Jagriti enclave, New Delhi

(iii) Kalra Hospital, New Delhi

(iv) Orthonova Hospital, New Delhi

(c): CGHS beneficiaries already admitted and undergoing inpatient treatment with prior permission at the time of removal are permitted to complete their treatment at those hospitals.

There is no provision for allowing regular treatment from any private non empanelled hospitals under normal circumstances.

Government has revived continuous empanelment scheme on 14.2.2013 for empanelment of more number of eligible hospitals under CGHS.